(₹ in crore)

by MNRE during the last there years and the current year, State/UTs-wise are given in the Statement.

Statement

State/UT-wise details of Central Financial Assistance provided during the last three years and the current year as on 30.11.2017

					((III cloic)
Sl. No. State/UT		2014-15	2015-16	2016-17	2017-18
1.	Andhra Pradesh	-	2.89	2.14	-
2.	Delhi	-	-	4.50	5.50
3.	Gujarat	-	-	1.57	0.04
4.	Karnataka	2.4	-	-	-
5.	Maharashtra	2.9	-	1.41	-
6.	Punjab	1.08	1.20	-	-
7.	Uttar Pradesh	1.37	4.04	-	-
	Total	7.75	8.13	9.62	5.54

Single window clearance for renewable energy projects

1744. SHRI ANUBHAV MOHANTY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the National and Foreign Banks which have expressed their interest to finance the Renewable Energy Projects for Solar and Wind etc. for producing 2,66,000 MW of Power;

(b) what steps Government has taken to ensure that these companies-cum-Banks do not get entangled into unnecessary delaying procedural hassles; and

(c) whether there is any proposal to provide single window clearance to these Banks-cum-companies who would contribute in setting up the Renewable Energy Projects?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) During the "Global Investors Meet" held as part of RE INVEST 2015 in February, 2015 in New Delhi, 387 companies including manufacturers, banks and financial institutions had given their commitment to support setting up of 2,66,000 MW of renewable power in the country. The Ministry has been implementing various schemes / programmes and policies including higher Renewable Purchase Obligations (RPO) to attract private investment in renewable energy sector. The new investor friendly programmes and policies of the Government have resulted in 22,256 MW of renewable power projects during the last 3 years, including current year.

(c) No. Sir. No licence is required to set up a Renewable Energy Plant.

Policy for solar power plants

1745. SHRI SHANKARBHAI N. VEGAD: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has made any policy for solar power plants in India;
- (b) if so, the details thereof; and

(c) the details of the solar power system which can be used for domestic residence and of lowest budget to attract the use of the solar power?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) The Government have launched several schemes for promotion of solar energy in the country providing fiscal and promotional incentives such as capital and/or interest subsidy, accelerated depreciation, waiver of Inter State Transmission System (ISTS) charges and losses, viability gap funding (VGF), financing solar rooftop systems as part of home loan, preferential tariff for power generation through renewables, and permitting Foreign Direct Investment up to 100 per cent under the automatic route.

In addition, Government provides capital subsidy for setting up of manufacturing units for solar cells and modules and the entire value chain under Modified Special Incentive Package Scheme (M-SIPS) through the Ministry of Electronics and Information Technology.

(c) Various off-grid systems such as solar lanterns, standalone power plants, solar pumps, street lighting systems, solar water heating systems, solar cookers etc. and grid connected roof-top systems are of low budget and frequently used for domestic residence.